

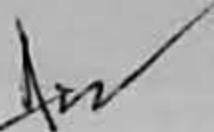
O.A. No 1047/03

05.07.2005.

Hon'ble Mr. A.K. Bhatnagar, J.M.

None ^{has} appeared for the applicant even in the revised call. It ^{is} also evident from the perusal of the ordersheet that none appeared on 16.03.2005 for the applicant. It is also found that by order dated 11.02.2005, the applicant was permitted to implead one Smt Bina Khatri as party respondent No.5 but till date no said impleadment of Smt Bina Khatri has been made by the learned counsel for the applicant. It appears that applicant is not interested in pursuing the matter, accordingly, the O.A. is dismissed in default and for non prosecution.

Sri R.C. Shukla holding brief of Sri S Singh
counsel for the respondents is present.


J.M

Manish/-